

Languages Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of single transferable vote, two members from amongst themselves to be members of the Committee on Official Language vice Shri P.V. Narasimha Rao resigned and Shri B.V. Desai died."

The motion was adopted.

13.16 hrs.

LOKPAL BILL

[English]

Appointment of Members to Joint Committee

PROF N.G. RANGA (Guntur) : I beg to move :

"That this House do appoint the following members to the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith in the vacancies caused by the death of Shri B.V. Desai and the resignations of Sarvashri Brahma Dutt, Eduardo Faleiro and Prof. K.K. Tewari :

1. Shrimati Basavarajeswari
2. Shri R.S. Khirhar
3. Shri Ram Swarup Ram
4. Shri Somnath Rath.

MR. DEPUTY-SPEAKER : The question is :

"That this House do appoint the following members to the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith in the vacancies caused by the death of Shri B.V. Desai and the resignations of Sarvashri Brahma Dutt, Eduardo Faleiro and Prof K.K. Tewari :

1. Shrimati Basavarajeswari
2. Shri R.S. Khirhar
3. Shri Ramswaroop Ram
4. Shri Somnath Rath."

The motion was adopted.

13.17 hrs.

LOKPAL BILL

[English]

Extension of time for presentation of Report of Joint Committee

PROF N.G. RANGA (Guntur) : I beg to move :

"That this House do extend upto the last day of the last week of the Winter Session, 1986, the time for presentation of the Report of the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith."

MR. DEPUTY-SPEAKER : The question is :

"That this House do extend upto the last day of the last week of the Winter Session, 1986, the time for presentation of the Report of the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith."

The motion was adopted.

13.18 hrs.

The Lok Sabha then adjourned for Lunch till Fifteen minutes past Fourteen of the Clock.